

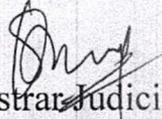
HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar Judicial, Srinagar)

NOTICE

It is hereby notified for the information of all the concerned that the Full Bench, constituted with respect to the cases bearing LPA Nos. 85/2025 & 134/2025, shall not hold its sitting today on 26th of February, 2026.

By Order.

Dated:- 26-02-2026.

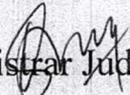

Registrar Judicial

Copy to:-

1. Secretary and Bench Secretary to Hon'ble the Chief Justice.
2. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjeev Kumar.
3. Secretary and Bench Secretary to Hon'ble Mr. Justice Rajnesh Oswal.
4. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Dhar.
5. Secretary and Bench Secretary to Hon'ble Mr. Justice Sanjay Parihar.

... for information.

6. Incharge NIC for uploading the notice on the official website of the Hon'ble High Court.
7. Notice boards.
8. Office file.


Registrar Judicial